

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1156/2023 in Company Petition IB/182/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Power Finance Corporation Ltd
NAME OF THE RESPONDENT(S)	Sreenivas Motupalli
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1156/2023

Present: Ld. Counsel Ms. Mano Ranjani for the Applicant.

Ld. Counsel Ms. Pranathi for the Respondent.

Last opportunity is granted for filing of counter. **Matter is adjourned to 22.02.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)